

### Opening of Branches of Banks in Orissa

859. SHRI CHINTAMANI PANIGRAHI : Will the Minister of FINANCE be pleased to state :

(a) whether according to the new branch licencing policy, 350 additional offices of banks were to be opened in Orissa between 1982-83 and 1984-85;

(b) if so, how many branches out of these have been opened and where district-wise; and

(c) whether a branch of the State Bank of India is being opened soon in Bolgarh in Puri district, Orissa?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Yes, Sir.

(b) Districtwise and centerwise details in this regard to the extent available are being ascertained and will be laid on the Table of the House.

(c) The question of opening an office of the State Bank of India at Bolgarh, District Puri, Orissa is under active consideration of the Reserve Bank of India.

### Decline in Tourist in-Flow Affected Profits of I.T.D.C. and Other Hotels

860. SHRI M V. CHANDRASHEKHARA MURTHY :  
SHRI B.V. DESAI :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether decline in the tourist in-flow coupled with the creation of excess room capacity, has resulted in the dismal performance of the hotel industry in the country;

(b) if so, whether the four major hotel chains in the country including the State-owned India Tourism Development Corpora-

tion and the Welcome Group of the India Tobacco Company have reported meagre profits during 1982-83;

(c) if so, what help and assistance Union Government has decided to provide to the hotel industry which has suffered greatly and

(d) by what time the measures will help the hotel industry?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION: (SHRI KHUR-SHEED ALAM KHAN) : (a) No, Sir. The excess capacity is only in Delhi and it has not affected the entire hotel industry.

(b) No, Sir. The four major hotel chains including ITDC and Welcome-group have shown higher profits in the year 1982-83 as compared to the year 1981-82.

(c) and (d) Do not arise.

### Turning of Madhubani and Darbhanga Regional Rural Banks into Pilot Regional Rural Banks

861. SHRI BHOGENDRA JHA : Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 4232 on 19 August, 1983 regarding fixing up of few regional rural banks for self-employed productive endeavours and state :

(a) whether any decision has been taken on the suggestion for turning Madhubani and Darbhanga Regional Rural Banks into Pilot Regional Rural Banks for concentrating, in the main on self-employed productive ventures;

(b) if so, specific details there-about ;

(c) if not, the reasons therefor;

(d) whether any suggestion for doubling the linking capacity of R.R. Banks for productive endeavours had been made by any Member of Parliament;

(e) if so, Government's reaction thereon ; and

(f) whether complaints about non-payment of sanctioned loans to weaker sections, while charging instalment payments for unpaid loans against Madhubani and other R.R. Banks had been made; if so, steps taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY : (a) to (c) The lending operations of all the Regional Rural Banks are primarily directed towards supporting productive endeavours of borrowers belonging to the weaker sections of the community in all the sectors of the rural economy. All Regional Rural Banks are expected to endeavour for promoting self-employment ventures. It is not, however, considered advisable to restrict the lending operations of any Regional Rural Bank to any particular area or type of activity as it would deprive people undertaking other types of activities of the credit support from that bank.

(d) and (e) Presumably the reference is to Hon'ble Member's own suggestion that Regional Rural Banks be allowed to lend upto Rs. 50,000 for a self-employment venture.

There is no ceiling on the amount of loan that a Regional Rural Bank can give for productive ventures of eligible borrowers. The ceiling of Rs. 25,000 relates only to loans under Composite Loan Scheme for artisans, village and cottage industries. If any productive venture of an eligible borrower requires credit support of a larger size, the Regional Rural Bank can extend such support outside the Composite Loan Scheme.

(f) A complaint dated 22.8.1983 received from the Hon'ble Member in regard to Madhubani Kshetriya Gramin Bank has been enquired into. The report of the enquiry has been recently received and is being examined for appropriate action.

#### Illegal Import of Beef Tallow

862. SHRI MADHAVRAO SCINDIA :  
SHRI RASHEED MASOOD :

Will the Minister of COMMERCE be pleased to state :

(a) whether as reported in the 'Indian Express' of 10 September, 1983, illegal import of beef tallow by more firms has lately come to light;

(b) if so, how many such cases have so far been registered ; and

(c) what effective steps are being taken to prevent such imports of beef tallow by vanaspati manufacturers and others?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA) : (a) and (b) Some more cases of alleged unauthorised import have since been referred to CBI for investigation. The total number of cases so far sent to CBI is eleven, out of which CBI has already registered FIRs in 8 cases.

(c) Import of animal tallow has already been banned for any use what-so-ever. Use of animal tallow in the manufacture of Vanaspati is not allowed.

#### Export of Goods to USSR

863. SHRI MADHAVRAO SCINDIA :  
Will the Minister of COMMERCE be pleased to state ;

(a) whether during his recent visit to the USSR, that country agreed to enter into contracts for about Rs. 200 crores worth of goods from India with a view to balance the trade between the two countries; and

(b) if so, the details of the goods to be exported to that country under the contemplated agreement indicating the quantum and value thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA) : (a) and (b)